

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
2. Md. Faheem Kirmani, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
4. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
5. Mr. Abhimanyu Kumar, Special Judge, POCSO Act, Daltonganj.
6. Ms. Shweta Dhingra, District & Additional Sessions Judge, Daltonganj.
7. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
8. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Deoghar (Madhupur).
9. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
10. Mr. Shwaymbhu, District & Additional Sessions Judge, Dhanbad.
11. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
12. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Dumka.
13. Mr. Dharmendra Kumar Singh, District & Additional Sessions Judge, Dhanbad.
14. Mr. Shivnath Tripathi, District & Additional Sessions Judge, Garhwa.
15. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Garhwa (Nagar Untari).
16. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
17. Mr. Sanjeev Kumar Verma, District & Additional Sessions Judge, Giridih.
18. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
19. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
20. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
21. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
22. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
23. Mr. Srish Dutta Tripathi, Special Judge, POCSO Act, Jamshedpur.
24. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
25. Ms. Kumari Vaishali Srivastava, District & Additional Sessions Judge, Jamshedpur.
26. Ms. Namita Chandra, District & Additional Sessions Judge, Jamshedpur.
27. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Jamtara.
28. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
29. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
30. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
31. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
32. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
33. Mr. Yogesh Kumar, Additional Judicial Commissioner, Ranchi.
34. Mr. Debasis Mohapatra, Additional Judicial Commissioner, Ranchi.
35. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
36. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
37. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
38. Mr. Birendra Kumar Srivastava, District & Additional Sessions Judge, Sahebganj.
39. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal).
40. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella-Kharsawan (Chandil).

Sub.:– Nomination of Judicial Officers for attending one day “**Workshop on Narcotic Drugs & Psychotropic Substances Act, 1985 & POCSO (W-05)**” scheduled to be held on **1st February, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day “**Workshop on Narcotic Drugs & Psychotropic Substances Act,**

1985 & POCSO (W-05)" scheduled to be held on 1st February, 2025 at Judicial Academy Jharkhand, Ranchi.

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Workshop at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.


Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 397 /Apptt.

Dated, Ranchi, the 23/01/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 46/JAJ dated 16.01.2025/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


23.01.25

Registrar (Administration)